NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No. 331/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 20th December 2017, 10.30 A.M

Name of the Company Under Section		Reliance Commercial Finance Ltd-Vs-Laxmivinayak Rice Mills Ltd. 7 IBC		
1>	Arnalo Basi	Mullich, Advocali	3 for coc {	20/12/19
2)	Kanchan	Dutte R	Α,	Khur
3).	Setu Das Roy	, Advicate , f	r Corporate.	cast y

Ld. RP as well as Ld. Counsel for the Committee of Creditors and the corporate debtor are present.

ORDER

By our order dated 01/12/2017 promoter-Director and Chief Financial Officer of the corporate debtor was summoned today for personal appearance. But in spite of service of notice through Speed Post promoter-Director and Chief Financial Officer has failed to appear today. Let show cause notice be issued against the promoter-Director and Chief Financial Officer through our Office. Registry is directed to show cause notice to promoter-Director and Chief Financial

Officer and handover the same to the financial creditor for making effective service on the corporate debtor and file affidavit of service within 7 days from today.

Ld RP has filed the Progress Report, which may be taken on record.

List it on 11/01/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)